

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1500
ANSWERED ON:31.07.2003
CORRUPTION BY RAILWAY OFFICIALS
T. GOVINDAN

Will the Minister of RAILWAYS be pleased to state:

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- (a) whether there is an increase in the number of bribe cases in regard to allotment of berths in trains;
- (b) if so, the number of such cases reported during each of the last three years and the current year, till date; and
- (c) the action taken by the Government against those guilty officials?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS RAIL MANTRALAYA MEIN RAJYA MANTRI (SHRI BAN DATTATRAYA)

(a) & (b): The number of bribe cases in regard to allotment of berths in trains are not kept separately. However, the number of train checking staff found responsible for various malpractices/irregularities including that of allotment of berths in trains during the last three years and the current year, is as follows: 2000: 744; 2001: 855; 2002: 755; 2003 (January to June): 352.

(c) The staff found guilty have been taken up under Railway Disciplinary and Appeal Rules.